

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 08-11-2023 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CA/76/2020

NAME OF THE PETITIONER : Sri Rathinagiri Hometex Pvt Ltd

NAME OF THE RESPONDENT(S) : --

UNDER SECTION : Sec 66(1) of CA 2013

ORDER

Ld. Counsel Mr.B.Dhanaraj appears for the Applicant. Ld. Counsel Mr.Avinash Krishnan Ravi appears for the Respondent/ROC.

Vide order of this Tribunal dated 01.08.2023, the Applicant was directed to effect paper publication in Business Standard (English) (All India edition) and in Dina Malar (Tamil) (Tamil Nadu edition) mandated under Rule 3 of NCLT (Procedure for Reduction of Share Capital of a Company), Rules, 2016.

Ld. Counsel for the Applicant submits that the paper publication has been effected and filed Affidavit of Service vide **SR.No.3710 date 30.08.2023**.

Heard the submissions. **Order Reserved.**

— sd —

**RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)**

— sd —

**JYOTI KUMAR TRIPATHI
MEMBER (JUDICIAL)**